

ITEM No. 1A

Court No. 8

SECTION XVI

(For Judgment)

S U P R E M E C O U R T O F I N D I A

Civil Appeal No. 3460/2000

POPAT & KOTECHA PROPERTY

Appellant (s)

VERSUS

STATE BANK OF INDIA STAFF ASSOCIATION

Respondent (s)

[HEARD BY HON. ARIJIT PASAYAT AND H.K.SEMA, JJ.]

Date : 29.08.2005 This appeal was called on for judgment today.

For Appellant(s): Mr. Goodwill Indeevar, adv.

For Respondent(s): Mr. Paraveen Swarup, Adv.

RECORD OF PROCEEDINGS

No. 8 pronounced the Hon'ble Mr. Justice Arijit Pasayat sitting in Court

Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice H.K.Sema.

The appeal is allowed.

y Aggarwal)

(Shashi Sareen)

(Vija

rt Master

Court Master

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(Signed Reportable judgment is placed on the file.)